

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16-12-2017~~ **16-1-18**


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

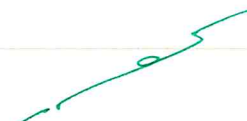
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP((B) No.124/BB/20 17	-	For filing objections	Rule-4 of IB	Reliance Capital AIF Trustee Company Pvt. Ltd. & Others Vs Fortuna Buildcon India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	R. SARANYA DEVI 9449378870	RESPONDENTS	R. Saranya Devi
2.	N.k. Dilip M.G. Nanjappa Vivek. B.S. Raghunandan. S.	Petitioners	Vivek BS

ORDER

Counsel for Petitioner is present. Counsel for Corporate Debtor is also present who requested time for filing objections. Time extended for last chance. List it on 01.02.2018.


Member (T)


Member (J)